

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 4 IN CIVIL APPEAL NO. 5642 OF 2009

BHARAT PETROLEUM CORP.LTD.

Appellant (s)/  
Applicant(s)

VERSUS

COMMR.OF CEN.EXC.NASHIK  
(For stay and office report)

Respondent(s)

Date: 16/12/2011      This Application was called on  
for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)      Mr.      C.A. Sundram, Sr. Adv.  
                                 Mr.      Parijat Sinha, Adv.  
                                 Ms.      Reshmi Rea Sinha, Adv.  
                                 Mr.      Anil Kumar Mishra, Adv.  
                                 Ms.      Rohini Musa, Adv.  
                                 Mr.      Vikram Ganguly, Adv.  
                                 Mr.      S.C. Ghosh, Adv.  
                                 Mr.      Zaffar Inayat, Adv.  
                                 Mr.      Yogesh Koternath, Adv.

For Respondent(s)      Mr.      H.P. Rawal, ASG  
                                 Mr.      Harish Chandra, Sr. Adv.  
                                 Mr.      Yatinder Chaudhary, Adv.  
                                 Mr.      A.K. Sharma, Adv.  
                                 Mr.      Sunil Roy, Adv.  
                                 Ms.      Sandhya Goswami, Adv.  
                                 Ms.      Padmalakshmi Nigam, Adv.  
                                 Mr.      B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Having heard learned counsel for the parties at some length and keeping in view the fact-situation of the case, we direct that on appellant's depositing with the authority concerned, 50% of the additional demand

..2/-

: 2 :

intimated to the petitioner vide recovery notice dated 4th October, 2011 (Annexure A-1 with the application), within four weeks from today, no coercive steps shall be taken for recovery of the balance amount in terms of the said notice. Application stands disposed of.

[ Charanjeet Kaur ]  
Court Master

[ Kusum Gulati ]  
Court Master